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st IN THE HIGH COURT OF DELHI AT NEW DELHI

- W.P.(C) 3295/2020 and CM APPL. 14710/2023

NARENDER HOODA & ORS.

..... Petitioners

Through: Mr. Rahul Rathore, Mr. Shaurya

Lamba, Ms. Rashi Choudhary, Advs.

for the petitioner/applicant.

versus

COMPETENT AUTHORITY & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla

(CGSC), Mrs. Sunita Shukla (ADV)

for UOI.

Mr. Parth Vibhu, Adv for Mr. Sameer Vashisht, ASC, Civil, GNCTD.

(M:9588853396)

Ms. Puja Kalra, ASC, NDMC with

Mr. Virendra Singh, Adv.

CORAM:

JUSTICE PRATHIBA M. SINGH

ORDER

% 27.03.2023

1. This hearing has been done through hybrid mode.

CM APPL.14710/2023

- 2. This is an application seeking compliance of various directions given by this Court in respect of Sagar Apartments located at 6, Tilak Marg, New Delhi vide order dated 5th January, 2023, including carrying out the repair work. It is submitted by ld. Counsels that the Central Building Research Institute ('*CBRI*'), while pointing out all the structural defects in the building, has not given the list of works that are required to carried out.
- 3. Accordingly, let the Administrator contact the CBRI and obtain the said details from the Director of CBRI for passing it on to the contractor.





4. List on 18th April, 2023.

PRATHIBA M. SINGH, J.

MARCH 27, 2023/dk/sk